NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 12.09.2022 (MONDAY) <u>COURT OF CHAIRPERSON</u>

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3310 of 2022 in Comp.	Rakesh Kumar Jain Vs.	Mohit Nandwani	Abhishek Naik-R1 Manu Bansal-R8 &
	App. (AT) (Ins) No. 425 of 2022	Jagdish Singh Nain & Ors.		R14

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 818 of 2022	ADA Resturant and Foods Pvt. Ltd. Vs.	Anurag Bhatt	
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3.	Comp. App. (AT) (Ins) No. 823 of 2022	Stressed Assets Stabilization Fund Vs. Delta International Ltd.	Anand Varma	Saurav Gupta Sumesh Dhawan Vatsala Kak
4.	Comp. App. (AT) (Ins) No. 916 of 2022	Gaurav Agarwal Vs. CA Devang P Sampat	Naveen Hegde	Gaurav Adusumalli Priyashree Sharma
5.	Comp. App. (AT) (Ins) No. 920 of 2022	Ajr Infra and Tolling Ltd. Vs. Sutanu Sinha & Ors. With	Prashant Kumar	Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai
6.	Comp. App. (AT) (Ins) No. 922 of 2022	AJR Infra and Tolling Ltd. Vs. Sutanu Sinha Resolution Professional Patna Highway Projects Ltd. & Ors.	Prashant Kumar	Mahima Singh Surbhi Kapoor-R1 Abhijeet Sinha Prateek Kumar Raveena Rai
7.	Comp. App. (AT) (Ins) No. 921 of 2022	Sujit Kumar Singh Vs. Bansal Industries & Anr.	Lovkesh Batra	Saikat Sarkar
8.	Comp. App. (AT) (Ins) No. 923 of 2022	Bhavesh Gandhi Vs. Central Bank of India	Maulik Nanavati	

9.	Comp. App. (AT) (Ins) No. 985 of 2022	Imax Infrastructure Pvt. Ltd. Vs. Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. & Ors.	Manisha Pandey	Abhijeet Sinha Sidhartha Sharma Arjun Asthana-R1 Sandeep Bajaj Jitendra Patnaik
10.	Comp. App. (AT) (Ins) No. 1022 of 2022 & I.A. No. 2908 of 2022 (With Defects)	Misty Meadows Pvt. Ltd. Vs. Innovative Real Tech Pvt. Ltd.	Eshna Kumar	
11.	Comp. App. (AT) (Ins) No. 1023 of 2022	Mather Highlands Apartment Owners Association Vs. Mather Projects Pvt. Ltd. & Ors.	Sudhanshu Prakash	
12.	Comp. App. (AT) (Ins) No. 1028 of 2022	Mather Highlands Apartment Owners Association Vs. Mather Projects Pvt. Ltd. & Ors.	Sudhanshu Prakash	
13.	Comp. App. (AT) (Ins) No. 1048 of 2022	DBS Bank India Ltd. Vs. Kuldeep Verma, Liquidator of Eastern Gases Ltd.	Utsav Mukherjee	
14.	Comp. App. (AT) (Ins) No. 1059 of 2022 & I.A. No. 3090 of 2022	Ravi Auto Ltd. Vs. Surana Mercantiles Pvt. Ltd.	Krishna Raj	
15.	Comp. App. (AT) (Ins) No. 1092 of 2022	Akhilesh Kulshrestha Vs. SAAB India Technologies Pvt. Ltd.	Vishal Ganda	
16.	Comp. App. (AT) (Ins) No. 1111 of 2022	Gajesh Labhchand Jain Vs. Pagariya Auto Pvt. Ltd.	Yashish Chandra	
17.	Comp. App. (AT) (Ins) No. 1113 of 2022	Deepan Goyal Vs. Vebtus Industries Ltd. & Anr.	Lucky Jain	

For Admission (After Notice)

18.	Comp. App. (AT)	Bank Of Maharashtra	Jay Kathrani	Chitranshul A. Sinha
	(Ins) No. 581 of	Vs.	2	Jaskaran S. Bhatia
	2022	Manjeet Cotton Pvt. Ltd. & Anr.		
19.	Comp. App. (AT)	Chhattisgarh State Power Distribution	Ravi Sharma	Abhishek Anand
	(Ins) No. 118 of	Company Ltd. (CSPDCL)		Kunal GodhwaniR2-R5
	2022	Vs.		Jishnu Chowdhury-R3
		Salasar Steel and Power Ltd. and Ors.		Aniket Agarwal-R1 &
				R4

20.	Comp. App. (AT) (Ins) No. 175 of 2022	Packflex Business Advisory Services. LLP Vs. Rajeev Dhingra Resolution Professional of Radha Madhav Corporation Ltd. (Corporate Debtor)	Prashant Mehta	Palash Singhai-RP
21.	Comp. App. (AT) (Ins) No. 479 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Topworth Pipes & Tubes Pvt. Ltd. & Ors.	Aaditya Pande	Honey Satpal-R1 & R2
22.	Comp. App. (AT) (Ins) No. 494 of 2022	Manjeet Kaur Sran Vs. HBN Homes Colonisers Pvt. Ltd. & Ors.	Teejas Bhatia	Mohit Nandwani-R1
23.	Comp. App. (AT) (Ins) No. 516 of 2022	Sunayana Agarwal Vs. Bulland Buildtech Pvt. Ltd. & Anr.	Rakesh Kumar	Abhishek Parmar
24.	Comp. App. (AT) (Ins) No. 689 & 691 of 2022 & I.A. No. 2715 & 2716 of 2022	Vikram Bhawanishankar Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Ors.	Anuj Tiwari	Manoj Kumar
25.	Comp. App. (AT) (Ins) No. 706 of 2022 & I.A. No. 3067 of 2022	Kushal Maitra, Suspended Board of Director of Indus Integrated Information Management Ltd. Vs. Ganapati Stocks Pvt. Ltd. & Ors.	S.K. Pandey	Shaunak Mitra Saurav Jain-R1 to R6 Kamal Nayan Jain-R7
26.	Comp. App. (AT) (Ins) No. 768 of 2022	Pravin K. Shishodiya Vs. Ram Ratan Kanoongo & Ors. With	Shivam Shukla	Ayush J. Rajani Khushboo Shah-R1
27.	Comp. App. (AT) (Ins) No. 769 of 2022	Pravin K. Shishodiya Vs. Ram Ratan Kanoongo & Ors.	Shivam Shukla	Ayush J. Rajani Khushboo Shah-R1
28.	Comp. App. (AT) (Ins) No. 772 of 2022	Smartworks Coworking Spaces Pvt. Ltd. Vs. Turbot HQ India Pvt. Ltd.	Atanu Mukherjee	Avijit Patnaik Soma Patnaik
29.	Comp. App. (AT) (Ins) No. 853 of 2022	Rahul Jatinder Suri Vs. Rajendra K. Bhuta & Anr.	Krishan Kumar	

30.	Comp. App. (AT) (Ins) No. 880 of 2022	Om Logistics Ltd. Vs. 	Amar Vivek	
31.	Comp. App. (AT) (Ins) No. 884 of 2022 & I.A. No. 2458 of 2022	Amour Infrastructure LLP (Formerly known as Amour Infrastructure Pvt. Ltd.) Vs. Digital Integrated Technologies Pvt. Ltd.	Karan Luthra	
32.	Comp. App. (AT) (Ins) No. 885 of 2022	High Ground Enterprise Ltd. Vs. ITE India Pvt. Ltd.	Abhishek Singh	
33.	Comp. App. (AT) (Ins) No. 951 of 2022 & I.A. No. 2692 of 2022 (With Defects)	Shree Gangaur Foods (Jaipur) LLP Vs. Sangeeta Ajmera Proprietor The Manpower	Gunjan Pathak	Saurabh Jain

For Hearing

34.	Comp. App. (AT)	Three C Universal Developers Pvt. Ltd.	A. Anand	Devansh Srivastava
	(Ins) No. 38 of	Through The Resolution Professional		
	2022	Vs.		
		Gulshan Homz Pvt. Ltd.		

<u>02:00 PM</u>

For Admission (After Notice)

35.	Comp. App. (AT)	Ram Kishor Arora Suspended Director	Siddharth Bhatli	Alok Kumar
	(Ins) No. 406 of	of Supertech Ltd.		Somya Yadava
	2022 & I.A. No.	Vs.		Garima Jain-R1
	2246, 2646 &	Union Bank of India & Anr.		Bishwajit Dubey
	2663 & of 2022			Aishwarya Gupta-R2

Copy to: -

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

By order of Hon'ble Chairperson -sd/-Registrar